

**Aluminium Factory in Jeypore,  
Orissa**

\*463. SHRI K. PRADHANI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any licence has been issued for an Aluminium Factory at Jeypore in Orissa;

(b) if so, who is the licensee; and

(c) the reasons for delay in starting the factory?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI CHANDRAJIT YADAV): (a) Yes, Sir.

(b) M/s. Aluminium Corporation of India Limited, Calcutta.

(c) The company has not taken "effective" steps for the implementation of the licence.

**Pending Demands of E.P.F Staff  
Federation**

\*345. SHRI VAYALAR RAVI: Will the Minister of LABOUR be pleased to state:

(a) the main demands of the E.P.F. Staff Federation still pending with Government for final decision and approval; and

(b) the steps Government have taken to settle these demands of the workers of that organisation?

THE MINISTER OF LABOUR (SHRI RAGHUNATHA REDDY): The Provident Fund Authorities have reported as under:—

(a) and (b). The main demands of the All India Employees' Provident Fund Staff Federation as contained in its letter dated the 31st October, 1974 include introduction of scales of pay prevailing in 'A' Class Banks in the Employees' Provident Fund Organisa-

tion, revision of formula for the payment of dearness allowance, payment of bonus and revision of yard-stick for sanction of additional staff.

**Construction of Flats for Employees  
of Lady Hardinge Hospital, New Delhi**

4185. SHRI SUKHDEO PRASAD VERMA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the progress made so far in the construction of flats for employees of New Delhi Lady Hardinge Hospital near the hospital premises; and

(b) the number of flats likely to be constructed during the year 1974-75?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) and (b) The land earmarked for the expansion of the Lady Hardinge Medical College and Hospital, New Delhi is at present occupied by the P & T Department and the CPWD. The construction of residential units for the employees of Lady Hardinge Medical College and Hospital, New Delhi on this land will be taken up when the same has been vacated by the P & T Department and the CPWD for which necessary action is being taken.

**Ban on New Routes and Vehicles for  
State Transport Services**

4186. SHRI C. JANARDHANAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have banned the addition of new routes and vehicles for the State Transport Services;

(b) if so, the facts and reason therefor;

(c) whether the Kerala State Government have pleaded for reviewing this directives; and

(d) if so, Government's response thereto?